

**GOVERNMENT OF RAJASTHAN  
LAW & LEGAL AFFAIRS DEPARTMENT**

No. F.1(2)Nyay/2016

Jaipur, Dated - 1 AUG 2017

NOTIFICATION

In exercise of the powers conferred by section 3 of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts, Act, 2015, the State Government, with the concurrence of the Rajasthan High Court, hereby appoints following Officers as Presiding Officer mentioned in column No. 2 of the additionally designated Commercial Courts mentioned in Column No.3:-

S.No.	NAME OF OFFICERS WHO ARE NOMINATED AS THE PRESIDING OFFICER OF THE COMMERCIAL COURTS. SARVA SHRI/MS.	ADDITIONAL DESIGNATED COMMERCIAL COURTS AS PER NOTIFICATION	NAME OF JUDGESHIP
1.	JAGDISH PRASAD SHARMA-VI	Additonal District Judge No. 1, Ajmer	Ajmer
2.	RJAJENDRA SHARMA	Additonal District Judge No. 1, Alwar	Alwar
3.	HARI NARAIN SARSAWAT	Additonal District Judge No. 1, Barmer	Balotra
4.	MOHD. ARIF	Additonal District Judge, Banswara	Banswara
5.	RAVI KUMAR GUPTA O.J, BARAN	Additonal District Judge, No.1, Baran	Baran
6.	ZAMIR HUSSAIN SAYED	Additonal District Judge No. 1, Bharatpur	Bharatpur
7.	SACHIN GUPTA	Additonal District Judge No. 1, Bhilwara	Bhilwara
8.	GHANSHYAM SHARMA ADJ NO.3, BIKANER	Additonal District Judge No. 1, Bikaner	Bikaner
9.	MUBITA BHARGAVA	Additonal District Judge No. 1, Bundi	Bundi
10.	GOVIND AGARWAL	Additonal District Judge No. 1, Chittorgarh	Chittorgarh
11.	SAHAB RAM MOTYAR	Additonal District Judge, Churu	Churu
12.	RAMA SHANKER VERMA	Additonal District Judge, Dausa	Dausa
13.	SALEEM BADAR	Additonal District Judge, Dholpur	Dholpur
14.	MADAN GOPAL ARYA	Additonal District Judge, Dungarpur	Dungarpur
15.	SUNIL RANWHA	Additonal District Judge No. 1, SriGanganagar	SriGanganagar
16.	OMPRAKASH SHARMA	Additonal District Judge No. 1, Hanumangarh	Hanumangarh
17.	SURESH CHAND BANSAL	Additonal District Judge No. 1, Jaipur Metropolitan	Jaipur Metropolitan
18.	HARVINDER SINGH	Additonal District Judge No. 1, Jaipur District	Jaipur District
19.	MADAN LAL BHTI	District Judge, Jaisalmer	Jaisalmer
20.	KAMAL CHAND NAHAR	District Judge, Jalore	Jalore
21.	ARUN KUMAR AGARWAL -II	Additonal District Judge, Jhalawar	Jhalawar
22.	RDDP CHAND SUTHAR	Additonal District Judge No. 1, Jhunjhunu	Jhunjhunu
23.	MOHITA BHATNAGAR	Additonal District Judge No. 1, Jodhpur Metropolitan	Jodhpur Metropolitan
24.	DR. SURYA PRAKASH PAREEK	Additonal District Judge, Jodhpur District	Jodhpur District
25.	BRAJESH KUMAR SHARMA	Additonal District Judge, Karauli	Karauli
26.	SANJAY KUMAR TRIPATHI	Additonal District Judge No. 1, Kota	Kota
27.	LATA GAUR	Additonal District Judge No. 1, Nagaur	Merta

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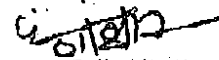
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S.No.	NAME OF OFFICERS WHO ARE NOMINATED AS THE PRESIDING OFFICER OF THE COMMERCIAL COURTS, SARVA SHRI/MS:	ADDITIONAL DESIGNATED COMMERCIAL COURTS AS PER NOTIFICATION	NAME OF JUDGESHIP
28.	SUKESH KUMAR JAIN	Additonal District Judge, Pali	Pali
29.	RAJENDRA SINGH	District Judge, Pratappgarh	Pratappgarh
30.	BULAKI DAS VYAS	Additonal District Judge, Rajsmand	Rajsmand
31.	SHAHABUDDIN	Additonal District Judge, Sawai Madhopur	Sawai Madhopur
32.	RAJ KUMAR	Additonal District Judge No. 1, Sikar	Sikar
33.	RAJENDRA PRAKASH SONI	District Judge, Sirohi	Sirohi
34.	RAMA KANT SHARMA	Additonal District Judge, Tonk	Tonk
35.	ANUPAMA RAJEEV BIJLANI	Additonal District Judge No. 1, Udaipur	Udaipur

By Order of H.E. the Governor

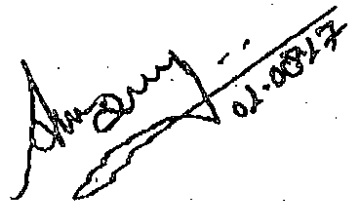


(Manoj Kumar Vyas)

Principal Secretary to the Government

Copy: Forwarded to the following for information and necessary action:-

1. Secretary to H.E. the Governor/Secretary to Hon'ble Chief Minister Government of Rajasthan.
2. Private Secretary to Hon'ble Central Law Minister, Government of India, New Delhi.
3. Special Assistant to Hon'ble State Law Minister Government of Rajasthan.
4. Joint Secretary Department of Justice Ministry of Law and Justice Government of India, New Delhi.
5. Joint Secretary, Ministry of Commerce & Industry (Department of Industrial Policy & Promotion) Udyog Bhawan, Government of India, New Delhi.
6. Chief Secretary, Government of Rajasthan.
7. Commissioner of Industries & Secretary, Corporate Social Responsibility (CSR) Government of Rajasthan, Jaipur.
8. Registrar General, Rajasthan High Court, Jodpur.
9. Registrar (Admn.) Rajasthan High Court, Jaipur Bench, Jaipur.
10. All District Collector/ District and Session Judge/ Chief Judicial Magistrate, Rajasthan.
11. Director General, Police/ Jail, Rajasthan Jaipur.
12. Law Secretary, Litigation, Government Secretariat, Jaipur.
13. Director, Prosecution, Government Secretariat, Jaipur.
14. Director, Department of Printing and Stationery Rajasthan Jaipur for Publication in gazette (With C.O.).
15. Director Department of Public Relation and Information.
16. Programmer, Law & Legal Affairs Department
17. Guard files.



(Dr. Kailash Chandra Atawasia)  
Joint Secretary to the Government

**RAJASTHAN HIGH COURT, JODHPUR**

**No.Estt.B2(v)1/2017/8111**

**Date : 02.08.2017**

Copy forwarded to the following for information and necessary action:-

- 1.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2.P.S. to All Hon'ble Judges at Jodhpur.
- 3.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 4.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 5.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 6.The Accountant General, Rajasthan, Jaipur.
- 7.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 8.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
- 9.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.**The Concerned District & Sessions Judges** with the request to serve/circulate the copy of this order to the concerned Commercial Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 12.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell  
RJS Leave/Jr.Actt./Building Cell

  
**REGISTRAR (ADMN.)**